

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3790
ANSWERED ON:16.05.2006
NODAL AUTHORITY ON HUMAN TRAFFICKING
Sugavanam Shri E.G.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to set up a nodal authority at the Central as well as at State levels to effectively prevent and combat human traffic;
- (b) if so, the details thereof; and
- (c) the time by which the said Authority is likely to be set up?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

(a),(b)&(c) Yes, Sir. The proposed Immoral Traffic Prevention (Amendment) Bill, 2006 envisages the setting up of a Central Nodal Authority by the Central Government and State Authorities by State Government.

The process of setting up of such Authorities will be initiated once the Bill is passed by Parliament.